

## **HIGH COURT OF MANIPUR**

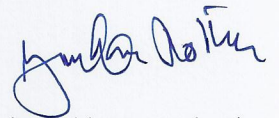
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### **CORRIGENDUM**

Imphal the 21<sup>st</sup> December, 2016

No. HCM/E-43/2016Estt./Pt.-I: In continuation of this High Court's earlier notification of dated 8<sup>th</sup> December 2016, inviting bids for procurement (I) DISPLAY MONITOR WITH BASIC SHARED COMPUTING CLIENT AND CABLE and EXTRA MONITOR, (II) Network PRINTERS and (III) Information KIOSK under Phase-II of eCourts Project, the following correction has been made to the RFP.

The successful bidder has to supply and install the Hardware items within 60(sixty) days from the award of contract, instead of 30(thirty) days. Penalty for delay remains unchanged as mentioned in the tender document.



(Yumkham Rother)

CPC/Joint Registrar(Judl. & Bench)

Imphal the 21<sup>st</sup> December, 2016

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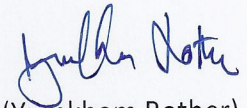
## CORRIGENDUM

Imphal the 21<sup>st</sup> December, 2016

No. HCM/E-43/2016Estt/Pt.-I: In continuation of this High Court's earlier notification of dated 8<sup>th</sup> December 2016, inviting bids for procurement of Information KIOSK under Phase-II of eCourts Project, the following corrections have been made to the RFP.

Sl. No.	Section Changed	Affected Changes
1 (Page 2 of Tender Document)	<p><b>SPECIFICATION OF</b> Information KIOSK is at <b>Annexure-2</b>, approved by the eCommittee, Hon'ble Supreme Court of India. In case of any clarifications/queries, interpretation of Technical Specifications by e-Committee, Hon'ble Supreme Court of India is final.</p> <p><b>3. SCOPE OF WORK</b></p> <p><b>4a) Supply, Install, Configure and Commissioning:</b> Information KIOSK as per specifications in <b>Annexure-2</b> with onsite comprehensive warranty for 5(five) Years including all the Hardware parts and Software, except toner cartridge with onsite support all that are being supplied by the vendor.</p> <p><b>4a) Supply, Install, Configure and Commissioning:</b> Information KIOSK as per specification in <b>Annexure-2</b>, with onsite comprehensive warranty for 5 (five) years including all the Hardware parts and Software with onsite support all that are being supplied by the vendor.</p>	<p>3. <b>SPECIFICATION OF</b> Information KIOSK is at <b>Annexure-2</b>, approved by the eCommittee, Hon'ble Supreme Court of India. In case of any clarifications/queries, interpretation of Technical Specifications by e-Committee, Hon'ble Supreme Court of India is final.</p> <p><b>4. SCOPE OF WORK</b></p> <p><b>4a) Supply, Install, Configure and Commissioning:</b> Information KIOSK as per specification in <b>Annexure-2</b>, with onsite comprehensive warranty for 5 (five) years including all the Hardware parts and Software with onsite support all that are being supplied by the vendor.</p>

2 (Page 4 of Tender Document)	<b>6. PERIOD OF WARRANTY</b> a)The warranty shall be for a period of 5 (Five) Years with comprehensive onsite support for all the Hardware parts and Software except toner cartridge.	<b>6.PERIOD OF WARRANTY</b> a) The warranty shall be for a period of 5 (Five) Years with comprehensive onsite support for all the Hardware parts and Software.
3 (Page 9 of Tender Document)	<i>All hardware to be first delivered and tested at the High Court Premise. Hardware]</i>	<i>All hardware to be first delivered and tested at the High Court Premise.</i>
4 (Page 13 of Tender Document)	<b>Ref Number: HCM/E-9/2016 dated: 07/12/2016.</b>	<b>Ref Number: HCM/E-43/2016Estt./Pt.-I/Vol.-III dated: 08/12/2016.</b>
5 (Page 13,18 of Tender Document)	as per <b>clause 4(b)</b> – and <b>clause 4(b) (iv)</b>	as per <b>clause 4(b)</b> – and <b>clause 4(b) (c)</b>
6 (Page 20 of Tender Document)	<b>7.ESCALATION MATRIX</b> including service representative at every district head quarters is to be provided by the vendor.	<b>7.ESCALATION MATRIX</b> including service representative at Imphal is to be provided by the vendor.



(Yumkham Rother)

CPC/Joint Registrar(Judl. & Bench)

Imphal the 21<sup>st</sup> December, 2016